



The Orissa Gazette

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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK, BHADRAK AND GARH MADHUPUR.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Monday, 21st	9-20 A.M.	Leave Puri	By special train.
	11-23 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
OCTOBER, 1940—			
Tuesday, 22nd ...		HALT.	
Wednesday, 23rd ...	10-00 P.M.	Enter the Saloon which will be kept in a quiet siding.	
Thursday, 24th ...	00-12 A.M.	Leave Cuttack ...	Saloon will be attached to 3 Dn. Madras Mail.
	03-52 A.M.	Arrive Bhadrak ...	Saloon will be detached and kept in a quiet siding.
	9-15 A.M. to 11-15 A.M.	Visit flood-affected areas and return to the saloon.	On foot.
	02-28 P.M.	Leave Bhadrak. ...	Saloon will be attached to 62 Up A s a n s o l-Puri Passenger.
	04-15 P.M.	Arrive Garh Madhupur ...	Saloon will be detached and kept in a quiet siding.
Friday, 25th ...	4-30 P.M.	Visit flood-affected areas and return to the saloon.	On foot.
	8-00 A.M.	Visit flood-affected areas ...	
	10-30 A.M.	Return to the saloon ...	
	11-15 A.M.	Leave Garh Madhupur ...	Saloon will be attached to 10 Up Puri Passenger.
	12-56 P.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Saturday, 26th and Sunday, 27th		HALT.	
Monday, 28th ...	9-15 A.M.	Leave Cuttack ...	By special train.
	11-15 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

*LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

*D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

*Subedar-Major and Honv. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Honv. Indian Aide-de-Camp to the Governor.

* Will not accompany His Excellency to Bhadrak and Garh Madhupur.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor, Orissa.

HOME DEPARTMENT.**NOTIFICATIONS.***The 28th September 1940.*

No. 6960-A.—Notification No. 5805-A., dated the 14th August 1940, appointing Rai Bahadur Ramesh Chandra Mitra, Sessions Judge of Ganjam-Puri as Additional Sessions Judge of Cuttack-Sambalpur in addition to his own duties, during the entire period of Civil Court vacation from the 1st October to the 4th November 1940, is cancelled.

The 2nd October 1940.

No. 7040-A.—Sri G. Apparao Pantulu, Deputy Collector on probation, on being relieved of his duties as Assistant Secretary to the Revenue Commissioner of Orissa, is posted to the headquarters station of the district of Cuttack.

He is appointed to be a Magistrate of the first class.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.**NOTIFICATION.***The 2nd October 1940.*

No. 4332-R.—Sri G. Apparao Pantulu, Deputy Collector on probation, whose services have been placed temporarily at the disposal of the Revenue Department under Home Department notification No. 6384-A., dated the 9th September 1940, is appointed temporarily as Assistant Secretary to Revenue Commissioner, Orissa.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.**NOTIFICATIONS.***The 2nd October 1940.*

No. 4974-L.S.-G.—Captain A. T. Andreasen, I.M.S., Civil Surgeon, Cuttack, and the Superintendent of the Orissa Medical School, Cuttack, is provisionally granted leave on average pay on medical grounds under Fundamental Rules 77 and 81 for a period of thirty days, with effect from the 26th August 1940.

The 2nd October 1940.

No. 4975-L.S.-G.—Major R. T. Hicks Superintendent, Cuttack General Hospital is appointed to be the Civil Surgeon Cuttack, and Superintendent, Orissa Medical School, Cuttack, in addition to his own duties, for the period Captain A. T. Andreasen is on leave.

ERRATUM.*The 2nd October 1940.*

No. 4969-L.S.-G.—Read "Excise" for "Police" in the 5th line of notification No. 4622-L.S.-G., dated the 10th September 1940, published on pages 192-193 of Part I of the Orissa Gazette, dated the 20th September 1940.

By order of the Governor,

S DAS,

Secretary to Government.

DEVELOPMENT DEPARTMENT.**NOTIFICATION.***The 2nd October 1940.*

No. 3295-D.—Ri Sahib S. C. Roy, Deputy Registrar of Co-operative Societies, Orissa, is granted leave on average pay for fourteen days, with effect from 19th October 1940, under rules 150, 156 and 157 of the Orissa Service Code.

By order of the Governor,

R. P. WARD,

Secretary to Government.

EDUCATION DEPARTMENT.**NOTIFICATIONS.***The 30th September 1940.*

No. 4080-E.—In accordance with the provisions contained in Resolution No. 2711-E., dated the 14th April 1938, the following persons will constitute the Orissa Text Book Committee for a period of two years :—

EX-OFFICIO.

1. The Director of Public Instruction, Orissa—President.
2. The Personal Assistant to the Director of Public Instruction—Member and Secretary.

INSPECTING OFFICER OF GIRLS' SCHOOLS.

3. Miss N. Nayak, Inspectress of Schools, Orissa.

NOMINATED BY GOVERNMENT FROM AMONGST
THE MEMBERS OF LOCAL BODIES.

4. Sri Jagabandhu Sinha, Puri.
5. Kumar Bidyadhar Singh Deo, member,
Agency District Board, Koraput.

NOMINATED BY GOVERNMENT FROM AMONGST
THE MEMBERS OF LEGISLATIVE ASSEMBLY.

6. Sri Nanda Kishore Das, M.L.A.
7. Maulavi Muhammad Latifur Rahman,
M.L.A.

NOMINATED BY GOVERNMENT FROM AMONG
THE PRINCIPALS, PROFESSORS AND
LECTURERS OF FIRST AND SECOND GRADE
COLLEGES.

8. Mr. P. Parija, Principal, Ravenshaw
College, Cuttack.

NOMINATED BY GOVERNMENT FROM THE
STAFF OF THE SANSKRIT COLLEGE, TOLS
AND VEDA VIDYALAYAS.

9. Pandit Basudev Misra, Sanskrit College,
Puri.

MEMBER FROM THE PARTIALLY-EXCLUDED
AREAS.

10. Sri Shradhakar Supakar, Pleader,
Sambalpur.

PROFESSIONAL MEMBERS NOMINATED BY THE
DIRECTOR OF PUBLIC INSTRUCTION.

11. The Inspector of Schools, North
Orissa.
12. Sri Dukhishyam Mitra, District
Inspector of Schools, Puri.
13. The District Educational Officer,
Ganjam.
14. Sri Basanta Kumar Das, Headmaster,
Peary Mohan Academy, Cuttack.
15. Rao Sahib Madan Mohan Rath, Head-
master, Onslow Institution, Chatra-
pur.

LADY EDUCATIONISTS NOMINATED BY
GOVERNMENT.

16. Mrs. Chandramukhi Das, B.A., Cuttack.
17. Miss M. Patnaik, M.A., L.T., Berham-
pur.

MUHAMMADAN EDUCATIONISTS NOMINATED
BY GOVERNMENT.

18. Maulavi Mirza Farkhund Ali Baig,
Headmaster, Puri Zila School.

NOMINATED BY GOVERNMENT TO REPRESENT
OTHER INTERESTS.

19. Rai Bahadur Gopal Chandra Praharaj,
Cuttack.

The 2nd October 1940.

No. 4111-E.—Mr. D. C. Barnett, officiating Inspector of Excise and Salt, appointed in notification No. 3075-E., dated the 16th July 1940, to act as Superintendent of Excise and Salt, Koraput, for a period of two months, with effect from the 12th June 1940, is allowed to continue in his appointment till the 1st October 1940.

By order of the Governor,
S. DAS,

Secretary to Government.

COMMERCE AND LABOUR
DEPARTMENT.

NOTIFICATIONS.

The 28th September 1940.

No. 6611-Com.—The Reverend Edwin Richard Lazarus of the Baptist Missionary Society is appointed under section 7 of the Indian Christian Marriage Act (XV of 1872) to be a Marriage Registrar in the district of Cuttack, vice the Reverend Edwin Theodore Ryder, B.A., B.D., resigned.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

The 28th September 1940.

No. 6616-Com.—The following notification, issued by the Government of India, Department of Commerce, is republished for general information.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

REGISTRATION OF ACCOUNTANTS.

Simla, the 31st August 1940.

No. 9-A (7)/40.—In pursuance of sub-rule (3) of rule 49 of the Auditor's Certificates Rules, 1932, the Central Government is pleased to notify the nomination, with effect from the 20th August 1940, of Mr. A. C. Badenoch, C.S.I., C.I.E., Auditor-General of India, as a member of the Indian Accountancy Board, vice Sir Ernest Burdon, K.C.I.E., C.S.I.

N. R. PILLAI,

Joint Secy. to the Govt. of India.

SUBORDINATE CIVIL SERVICE. HOME DEPARTMENT.

NOTIFICATIONS.

The 27th September 1940.

No. 6879-A.—Sri D. Satyanarayan Patnaik, Sub-Deputy Collector on probation, is posted temporarily as Deputy Tahsildar, Pottangi in the Nowrangapur subdivision of the district of Koraput.

So much of the notification No. 6365-A., dated the 9th September 1940, as relates to his posting to Cuttack, is cancelled.

The 27th September 1940.

No. 6886-A.—The services of Sri Madhab Chandra Misra, Sub-Deputy Magistrate and Sub-Deputy Collector and Deputy Tahsildar in charge of the Pottangi taluk in the Nowrangapur subdivision of the district of Koraput, are placed at the disposal of the Health and Local Self-Government Department for employment on the quinquennial revision of assessment in the Berhampur Municipality, with effect from the date on which he is relieved of his present duties.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATION.

The 2nd October 1940.

No. 4333-R.—Sri Natabar Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector in the Khurda subdivision of the district of Puri, whose services have been placed at the disposal of the Revenue Department, with effect from the 1st October 1940, in notification No. 6627-A., dated the 19th September 1940, is appointed Special Officer in connection with the verification of Railway Land Plans relating to the Province of Orissa.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATION.

The 26th September 1940.

No. 4861-L.S.-G.—The services of Sri K. Narasimham, Sub-Deputy Collector

on probation, employed as Commissioner of the Berhampur Municipality, are replaced at the disposal of the Home Department, with effect from the 18th March 1939.

This cancels the notification No. 1574-L.S.-G., dated the 20th March 1939.

By order of the Governor,

S. DAS,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATIONS.

The 28th September 1940.

No. 5410-R.—Sri B. Gopal Rao Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector on probation, working as Deputy Tahsildar, Bissamkatak taluk in the district of Koraput, is transferred as Second Officer, Jajpur subdivision of the district of Cuttack.

The 28th September 1940.

No. 5416-R.—Sri Raghunath Prasad Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Cuttack, is transferred as Deputy Tahsildar, Bissamkatak taluk in the district of Koraput.

This cancels notification No. 5213-R., dated the 19th September 1940.

E. R. WOOD,

Revenue Commissioner.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR- GENERAL OF PRISONS.

NOTIFICATION.

The 27th September 1940.

No. 12108-M.—Dr. Ghanasyam Mahapatra, M.B., B.S., on his first appointment as a Civil Assistant Surgeon to the Provincial Medical Service, is posted to the Government Hospital, Chatrapur in the district of Ganjam, with effect from the forenoon of the 10th September 1940, vice Civil Assistant Surgeon Dr. Satyabadi Rath, M.B., B.S., transferred.

G. VERGHESE, LT.-COL., I.M.S.,

Director of Health and Inspector-General of Prisons, Orissa.

**OFFICE OF THE REVENUE
COMMISSIONER.**

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATIONS.*The 29th September 1940.*

No. 2852—LXIII-2/40-Regn.—On return from leave, Sri Prafulla Chandra Patnaik, Sub-Registrar on probation, is appointed to act as the Sub-Registrar of Jaleswar in the district of Balasore or until further orders.

The 29th September 1940.

No. 2853-Regn.—On being relieved by Sri Prafulla Chandra Patnaik, Sri Fakir Charan Pradhan, officiating Sub-Registrar of Jaleswar, is appointed to act as the Sub-Registrar of Chandbali in the district of Balasore or until further orders.

The 29th September 1940.

No. 2854-Regn.—On being relieved by Sri Fakir Charan Pradhan, Sri Ramesh Chandra Satpathy, officiating Sub-Registrar of Chandbali, is attached to the Sadr Registration office, Balasore.

E. R. WOOD,*Inspector-General of Registration,
Orissa;***OFFICE OF THE COMMISSIONER OF
INCOME-TAX, BIHAR AND ORISSA.****NOTIFICATION.***The 15th September 1940.*

No. A-202/13.—Mr. K. P. Sinha, M.Sc., B.L., Income-tax Officer, is appointed to work as Excess Profits Tax Officer-cum-Income tax Officer for the Provinces of Bihar and Orissa in the newly created Special Excess Profits Tax-cum-Income-tax Circle, Patna.

F. R. MERCHANT,
*Commissioner.***SUBORDINATE EDUCATIONAL
SERVICE.****NOTIFICATION.***The 26th September 1940.*

No. 20.—Sri Radhakrushna Mahanti, assistant headmaster of the Balasore Zila School, now officiating as assistant headmaster of the Ravenshaw Collegiate School at Cuttack, is appointed to act as assistant headmaster of the Cuttack Training School, with effect from the date he joins the appointment, vice Sri Rama Chandra Mahapatra, on deputation.

S. C. TRIPATHI,
Director of Public Instruction.